

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No207
CP(IB)/198(AHM)2021

Proceedings under Section 9 IBC

IN THE MATTER OF:

Ms.Bhumisha Shah Sole Proprietor of Candida Bio Aqua
Solutions
V/s
West Coast Frozen Foods Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..09/11/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Due to paucity of time, as the Hon'ble Member (J) is holding Special Bench, matter stands adjourned to 07.12.2022.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**